

Declaration or Assets and Liabilities

Year-2024-25

I, **BINOD KUMAR YADAV** SON of **LATE JAGDISH PRASAD YADAV** aged 49

Years, belonging to **Bihar Legislative Assembly, Secretariat** service and presently working as

Under Secretary given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) SMT SUSHILA KUMARI	Dependant-1 ANISHA BHARTI	Dependant-2 ASHUTOSH KUMAR	Dependant-3 ANSHU BHARTI
(i)	Cash	20,000/-	15,000/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI (B V M) RS-50,000 SBI (B V M) RS-1800	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-RS-1943 LIC-RS-4413 LIC-RS-2824 LIC-RS-5914 yearly	LIC-RS-7314 yearly	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	SWIFT DESIRE FOUR WHEELER, PASSION PRO BIKE	Nil	HONDA ACTIVA SCOOTY	Nil	Nil
(vi)	Jewellery (give details of weight and value)	GOLD (50GM) 2,50,000	GOLD-(100GM) 5,00,000 SILVER-(500GM) 30,000	GOLD-(25GM) 1,25,000 SILVER-(250GM) 15,000	Nil	GOLD-(20GM) 1,00,000 SILVER-(250GM) 15,000
(vii)	Other assets, such as values of claims / interests	TV.FREZE AC-OTHER.	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Binod Kumar Yadav

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1500 SQUARE FEET ka makan 1.5ekad Agriculture land Dist-Madhubani	Nil	Nil	-Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	ANCHAL PHULWARI BEUR BETAURA 2041 SQUARE FEET	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 03-2-2022.....
(a)	(i) Loans from Banks	SBI (BVM) PERSONAL LOAN EDUCATION LOAN FOR SON	RS-13,50,400 RS DUES-13,16,212 RS-3,55,400 RS DUES-3,36,412 RS-12,00,000
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

Signature

	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO-AAMPY9717G	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C Personal Detail

GPF/CPF/PRAN No.

:-

PTS/BLA-969

Gender

:-

M

(M/F)

Date of Birth

:-

0

1

0

2

1

9

7

6

(DD/MM/YYYY)

Class/Group

:-

A

(A/B/C)

Cadre

:-

Under Secretary

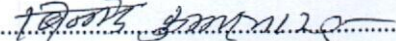
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

MADHUBANI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:

Name of Employee: Binod kumar yadav

Designation: Under Secretary

Department: Bihar Legislative Assembly, Secretariat

Place: **Patna**

Date: 11-02-2025

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.